

FIR No. 918/19
PS Pandav Nagar
State vs. Abhishek

25.08.2020

Normal functioning of subordinate courts is suspended till 31.08.2020 in light of Covid pandemic.

Ld. PO is on maternity leave.

This is an application for correction in the PS mentioned in order dt. 19.08.2020 (in connection with FIR No. 918/19).

Pr :- None for the State.

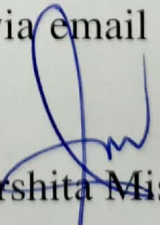
Ms. Pooja Sharma, Ld. Counsel for the accused / applicant (through CISCO Webex Conferencing facility).

Submissions heard. Record perused.

Perusal of the record reveals that inadvertently in order dt. 19.08.2020 in connection with FIR No. 918/19, the Police Station has been wrongly mentioned as PS Kalyanpuri instead of the correct PS Pandav Nagar. The error is rectified. Hence, the PS to be read as PS Pandav Nagar instead of PS Kalyanpuri in order dt. 19.08.2020.

Application stands disposed off.

Copy of this order be given dasti / sent via email to the counsel for the accused / applicant.


(Harshita Mishra)
Link CMM, East District,
KKD Courts, Delhi,
25.08.2020